

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 338 of 1996

Date of Order: 12.6.97.

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee, Administrative Member.

SUBHAS CH. MONDAL

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: Mr.M.S.Banerjee,
counsel, with
Mr.S.K.Dutta, counsel.

O R D E R

A.K.Chatterjee, V.C.

None appears for the petitioner. Order sheet reveals that none also appeared for the petitioner on several previous dates. Mr.M.S.Banerjee, 1d.counsel, with Mr.S.K.Dutta, 1d.counsel, appears for the respondents.

We are of the view that the petitioner is not interested to proceed with the case further. In such circumstances, the application is dismissed for default.

Mukherjee
(M.S.Mukherjee)
Member(A)

A.K.Chatterjee
(A.K.Chatterjee)
Vice-Chairman.